

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: HERO ELECTRIC VEHICLES PRIVATE LIMITED Date of Commencement of Liquidation: 03-03-2026; List of Stakeholders as on Date: 18-09-2026; Name of IP: Mr. ABHIMANYU MITTAL; Process Number: 1; Last 5 digit of registration number: 12893

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	3817675	0	0	0	NA
3	Secured financial creditors	5	1151671596	5	1151671596.00	0.00	0	0	Annexure 3
4	Unsecured financial creditors	7	1020139013	4	996579013.36	0.00	23560000	0	Annexure 4
5	Operational creditors (Workmen)	29	3862485	28	471047.00	0.00	3391438	0	Annexure 5
6	Operational creditors (Employees)	248	283885109	215	62355273.00	0.00	221529836	0	Annexure 6
7	Operational creditors (Government Dues)	8	12768686538	5	89290046.00	0.00	12679396492	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	533	7174339747	521	3944731176.32	0.00	3229608570	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	3	118259914	1	95000424.00	0.00	23259490	0	Annexure 9
Total		833	22520844402	779	6343916250.68	0	16180745826	0	